

आयकर अपीलीय अधिकरण "बी" न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL "B" BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI R.S.SYAL, VICE PRESIDENT
AND
SHRI S.S. VISWANETHRA RAVI, JUDICIAL MEMBER

आयकर अपील सं. / ITA No. 1344/PUN/2019

निर्धारण वर्ष / Assessment Year : 2015-16

Subhash Mahadev Sansare,
Flat No.205, Kibe Sankul Maruti Lane,
Ratnagiri-415612
PAN : EKYPS6669P

.....अपीलार्थी / Appellant

बनाम / V/s.

The Assistant Commissioner of Income Tax,
Ratnagiri Circle, Ratnagiri

.....प्रत्यर्थी / Respondent

Assessee by : None

Revenue by : Shri Mahadevan A.M. Krishnan

सुनवाई की तारीख / Date of Hearing : 09.11.2020

घोषणा की तारीख / Date of Pronouncement : 09.11.2020

आदेश / ORDER

PER S.S. VISWANETHRA RAVI, JM :

This appeal by the assessee against the order dated 24.07.2019 passed by the Commissioner of Income Tax (Appeals)-2, Kolhapur [‘CIT(A)'] for assessment year 2015-16.

2. The assessee submitted that he wishes to withdraw the appeal in view of having filed application under Vivad Se Vishwas Scheme proof of which the Form No.3 is enclosed before this Tribunal.

3. Shri Mahadevan A.M. Krishnan, the Id. DR has no objection in case the assessee wishes to withdraw the appeal.

4. In view of the request made by the assessee, the appeal is dismissed as withdrawn.

Order pronounced in the open court on 09th day of November, 2020.

Sd/-
R.S.SYAL
VICE PRESIDENT

Sd/-
S.S. VISWANETHRA RAVI
JUDICIAL MEMBER

पुणे / Pune; दिनांक / Dated : 09th November, 2020.
SB

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(Appeals)-2, Kolhapur.
4. The Pr. CIT-2, Kolhapur.
5. विभागीय प्रतिनिधि , आयकर अपीलीय अधिकरण, "बी" बेंच,
पुणे / DR, ITAT, "B" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

निजी सचिव / Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.

		Date	
1	Draft dictated on	09.11.2020	Sr.PS/PS
2	Draft placed before author	09.11.2020	Sr.PS/PS
3	Draft proposed and placed before the second Member		JM/AM
4	Draft discussed/approved by second Member		AM/JM
5	Approved draft comes to the Sr. PS/PS		Sr.PS/PS
6	Kept for pronouncement on		Sr.PS/PS
7	Date of uploading of order		Sr.PS/PS
8	File sent to Bench Clerk		Sr.PS/PS
9	Date on which the file goes to the Head Clerk		
10	Date on which file goes to the A.R		
11	Date of dispatch of order		